



No. TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.

**OPPOSITION HEARING (TM-5-DELAY, TM-6 DELAY, RULE 45(1) DELAY, RULE 45(1) NOT FILED,
RULE 46(1) DELAY, RULE 46(1) NOT FILED & REVIEW PETITION
FOR THE MONTH OF MARCH -2022
HEARING DATED 21/03/2022**

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	REMARKS	MOBILE
1	4224531	1006455	VANCHINATHAN & TYAGI CERTIFICATIONS		
2	4145470	1004309	V. JAYACHANDRAN & ASHOKA TRADE MARK CO		
3	4125931	1005663	M.A. ANZAR & TRADE MARK PROTEC CO		
4	4120895	1004230	VANCHINATHAN & HIRAL C.JOSHI		
5	4124480	1004375	VANCHINATHAN & FATECHAND C.SHAH & CO		
6	4111104	1005732	NANDAKUMAR LAKSHMIKANTHAN & REMFY & SAGAR		
7	3701450	1006380	IPR LAW ASSOCIATES & K. KIRAN		
8	3043753	1004059	A.V. NATHAN ASSOCIATES & MADAMSER & CO		



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FOR THE MONTH OF MARCH -2022
HEARING DATED 22/03/2022**

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	REMARKS	MOBILE
1	3408819	991318	L.R.SWAMI CO & EASY TRADE MARK SOLUTION		
2	3274283	990596	LAW PROTECTORS & LE INTELLIGENSIA		
3	3530611	991293	INTEGRA MICRO SYSTEMS PVT LTD & LEX FONS		
4	3487960	991459	SELVAM & SELVAM & R.K.DEWAN & CO		
5	4053764	997874	VANCHINATHAN & PRIYANK GUPTA		
6	4104029	998536	PRADEESH P.L & G.RAMJI ADVOCATE		
7	4104081	997629	VANCHINATHAN & HARSH MARWAHA		
8	4091270	998566	VANCHINATHAN & CHADHA AND CHADHA		

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION NO	AGENT NAMES	REMARKS	MOBILE
9	4073215	991134	NADAR VENNILA & GOLDFINN TECHNOLOGIES		
10	4049924	991096	GIMMI JOSEPH K. & SANJAY KUMAR GUPTA		
11	4052391	990967	ASHOK KUMAR J. DAGA,ADVOCATE & ANAND AND ANAND		
12	3343969	990630	LE INTELLIGENSIA & R.K.DEWAN & CO		
13	3274283	990499	LAW PROTECTORS & PRAKASH JAYARIA,ADVOCATE		
14	3408819	989202	L.R.SWAMI CO & MEHRA TRADE MARK CO		



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FOR THE MONTH OF MARCH -2022
HEARING DATED 23/03/2022**

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	REMARKS	MOBILE
1	4220055	1006503	VANCHINATHAN & MAHTTA & CO		
2	3718783	992522	ANUP JOACHIM T.ADVOCATE & TYAGI CERTIFICATIONS		
3	4115394	996307	TRAXION MOTORSPORTS PVT LTD & HIRAL C.JOSHI		
4	4071335	988567	G.PARAMESH & SUN PHARMACEUTICAL INDUSTRIES LIMITED		
5	2669512	945144	R.K.DEWAN & CO & K & S PARTNERS		
6	3809337	1007110	ADWITYA LEGAL LLP & N.MAHABIR		
7	3618568	1007160	PRADEEP KUMAR GAUR & BANSAL & COMPANY		
8	4103176	1006713	M.K.RAJEEV PRABHAKARAN & REMFREY & SAGAR		

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION NO	AGENT NAMES	REMARKS	MOBILE
9	3935426	1005716	A.V.NATHAN ASSOCIATES & K.C.PATEL & CO		
10	3770890	1003934	LEGACY PARTNERS & V.P.BIMALDAS ADVOCATE		
11	3205812	999217	P.P.A.SAGEER & R.K.DEWAN & CO		
12	4165927	1006726	POOJASHREE & AMAR SINGH CHAWALWALA		
13	4140822	1007133	UMESH CHANDRA JOSHI & DEPENNING & DEPENNING		



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FOR THE MONTH OF MARCH -2022
HEARING DATED 24/03/2022**

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	REMARKS	MOBILE
1	820840	263066	SHILPI JAIN SHARMA.ADVOCATE & BAGYA RAGHAVAN		
2	1366217	259126	C.DANIEL & GLADYS & THAKKAR ASSOCIATE		
3	2656675	983028	SINDHU LEKSHMI ADVOCATE & SHIV LAW HOUSE		
4	2888354	999907	PUTHRAN & ASSOCIATES & INFINI JURIDIQUE		
5	3741506	1000217	P.P.A.SAGEER & R.K.DEWAN & CO		
6	3864588	1000390	C.PRAKASH & MAHTTA & CO		
7	4080534	1000655	LE INTELLIGENSIA & SHIBU SYED MUHAMMED		
8	4094690	999424	PUTHRAN & ASSOCIATES & DEPENNING & DEPENNING		
9	4094692	999425	PUTHRAN & ASSOCIATES & DEPENNING & DEPENNING		
10	4094693	999422	PUTHRAN & ASSOCIATES & DEPENNING & DEPENNING		

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	REMARKS	MOBILE
11	4094696	999442	PUTHRAN & ASSOCIATES & DEPENNING & DEPENNING		
12	4094697	999738	PUTHRAN & ASSOCIATES & DEPENNING & DEPENNING		



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FOR THE MONTH OF MARCH -2022
HEARING DATED 28/03/2022**

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	REMARKS	MOBILE
1	4068586	987315	LAWYERS ARCADE & MAA SHARDA ASSOCIATES		
2	4068586	991371	LAWYERS ARCADE & LALJI ADVOCATE		
3	3544151	987546	CHENTHOORI PUGAZENDHI & BALAJI IP PRACTICE		
4	3946770	985795	L.R.SWAMI CO & V.K.SINHA		
5	4037631	985885	KARTHIKEYAN .N & JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA		
6	4104682	998443	LAW SOLUTIONS & NANAVATI & NANAVATI ADVOCATES		
7	4101777	995559	VANCHINATHAN & MAKHIJA & ASSOCIATES		
8	4033914	989601	ASHOK KUMAR J.DAGA,ADVOCATE & C.VENKATASUBARAMANIAM		
9	4026207	986427	VANCHINATHAN & MANGLA & ASSOCIATES		
10	3334741	987736	MADHUSUDAN PUTTA & TAJ TRADE MARK		

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	REMARKS	MOBILE
11	3419734	987790	R.V.R.ASSOCIATES & PARKER & PARKER CO.LLP		
12	3439862	987586	APR ASSOCIATES & DABUR INDIA LIMITED		
13	4090976	995253	SAI RANJANA DONGARKAR & M.JAYA PRASAD & MAHTTA & CO		



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MAIN HEARING FOR THE MONTH OF March -2022
HEARING DATED 29/03/2022**

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	REMARKS	MOBILE
1	860538	730763	S.S.DATTA & ASSOCIATES & R.K.DEWAN & CO		



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HEARING DATED 29/03/2022**

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	REMARKS	MOBILE
1	2833980	986099	LAKSHMIKUMARAN & SRIDHARAN & H K ACHARYA AND COMPANY		
2	2833980	986100	LAKSHMIKUMARAN & SRIDHARAN & H K ACHARYA AND COMPANY		
3	3618919	936506	RAJASEKHAR GOPALAJOSYULA & DEPENNING & DEPENNING		
4	2833981	986097	LAKSHMIKUMARAN & SRIDHARAN & H K ACHARYA AND COMPANY		
5	2833981	986098	LAKSHMIKUMARAN & SRIDHARAN & H K ACHARYA AND COMPANY		
6	3618915	936505	RAJASEKHAR GOPALAJOSYULA & DEPENNING & DEPENNING		
7	4015344	979840	NISHA P ADVOCATE & S.SINGH & ASSOCIATES		
8	3625292	919948	A.V.NATHAN ASSOCIATES & A K ASSOCIATES		
9	3625292	919694	A.V.NATHAN ASSOCIATES & REMFREY & SAGAR		

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	REMARKS	MOBILE
10	4059103	988366	RAJIV KUMAR CHOUDHRY & RAO & RAO		
11	3554732	904639	ANAND AND ANAND & LALL & SETHI		
12	3556839	909136	PRG ASSOCIATES & SINDHU KRISHNA CS.ADVOCATE		

Link for virtual hearing will be sent to you in advance to your registered e-mail